

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT-I)
CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH,
NATIONAL COMPANY LAW TRIBUNAL, HELD ON **01.04.2021** at 4.00 PM

**PRESENT: SHRI R. VARADHARAJAN, MEMBER (JUDICIAL)
SHRI ANIL KUMAR B, MEMBER (TECHNICAL)**

IA/MA/IBA/TCP/TCA/CP/CA No : IA/745/IB/2020 IN IBA/765A/2019
NAME OF PETITIONER : Yashica Electronics Pvt Ltd
NAME OF RESPONDENT :
SECTION : Sec 33(1)(a) Of IBC 2016

S.No.	NAME (IN CAPITAL)	DESIGNATION REPRESENTATION BY WHOM	SIGNATURE
1.	R. SADASIVAN.	Counsel for Applicant	R. Sadasivan
2.	S. KAMARAJ	RP	[Signature]
3.	A. RENKA Ram	Counsel App Resolution Applicant	[Signature]

ORDER

Due to paucity of time, the matter stands adjourned to **06.05.2021**.

[Signature]
(K.NATARAJAN)
Deputy Registrar